## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

STARRED QUESTION NO:316 ANSWERED ON:16.08.2005 INDUSTRIALLY BACKWARD STATES Nayak Shri Ananta;Patel Shri Jivabhai Ambalal

### Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether environmental aspects are also considered while establishing new industries in the backward district;

(b) if so, the details thereof and the guidelines sent to the State Governments in this regard;

(c) whether there is wide disparity/gap of industrial backwardness amongst various States in the country;

(d) if so, the names of the States which are lagging far behind in industrial growth and the reasons therefor;

(e) the industrial growth of each State during the Ninth Plan period, year-wise and State-wise;

(f) the financial/technical assistance provided to each State during the said period scheme-wise; and

(g) the steps being taken/proposed to be taken by the government to give boost to industrial growth of these backward States?

## Answer

#### THE MINISTER OF COMMERCE AND INDUSTRY(SHRI KAMAL NATH)

(a) & (b): Consideration of environmental aspects is a part and parcel of an industrial project. Zoning and land use regulations as well as environmental legislations (except non-polluting industries) regulate industrial locations.

(c) to (g): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO parts (c) to (g) OF LOK SABHA STARRED QUESTION NO.316 FOR 16.08.2005 REGARDING INDUSTRIALLY BACKWARD STATES.

(a) & (b): Consideration of environmental aspects is a part and parcel of an industrial project. Zoning and land use regulations as well as environmental legislations (except non-polluting industries) regulate industrial locations.

(c) to (e): The level of disparity/gap, year-wise industrial growth and the names of the States are given in the statement at Annexure. Major reasons for lagging in industrial growth are infrastructure constraints, size of market, credit facility, entrepreneurial availability etc.

(f) & (g) To give a boost to industrial growth of the backward States, Government of India has initiated a number of policies/ schemes which, inter alia, include

(i) Industrial Infrastructure Upgradation Scheme

(IIUS),

(ii) Growth Centre Scheme,

(iii) Transport Subsidy Scheme,

(iv) North East Industrial Policy (NEIP),

(v) Sikkim Industrial Policy,

(vi) Special Package Scheme for Jammu & Kashmir, Uttaranchal and Himachal Pradesh. Government has also launched Accelerated Power Development & Reforms Programme through which funds are released to State Electricity Boards/public utilities for upgrading and strengthening transmission & distribution systems.

The Central assistance released are as under:

Name of the scheme Period Total Amount released(Rs. Crore) North-East Industrial Policy Till March 2005 313.23 Sikkim's New Industrial policy Till March 2005 2.40 Growth Centre Scheme Till March 2005 522.56 Industrial Infrastructure Upgradation Scheme (IIUS) Till July 2005 286.71 Package scheme for Jammu & Kashmir, Himachal Pradesh and Uttranchal Till March 2005 103.00 Transport Subsidy Scheme (reimbursement) Till 2004-05 907.59

# GROWTH RATE (%) OF GROSS STATE DOMESTIC PRODUCT FROM MANUFACTURING SECTOR AT CONSTANT PRICES (1993-94 prices) DURING THE NINTH FIVE YEAR PLAN

Sl. State\UT 1997-98 1998-99 1999-2000 2000-2001 2001-2002 No. 1 2 3 4 5 6 7

1. Andhra Pradesh 5.2 6.0 -0.5 -0.3 8.4 

 2. Arunachal Pradesh -15.2
 5.4
 -4.5
 0.0
 7.4

 3. Assam 8.6
 -8.7
 6.7
 -1.1
 15.6

 4. Bihar
 78.2
 -38.3
 34.0
 -6.1
 -15.2

 5. Jharkhand
 88.1
 5.5
 -6.5
 -28.9
 -14.8

 6. Goa
 1.6
 51.4
 14.0
 5.0
 10.1

7 Gujarat -3.2 8.2 7.2 -1.1 3.2 8. Haryana 6.5 6.2 6.0 5.6 4.9 9. Himachal Pradesh 5.0 2.2 13.2 16.1 6.8 10.J & K 0.3 6.9 9.8 -15.2 23.0 11.Karnataka 12.8 18.0 -10.2 2.9 11.Karnataka 12.8 18.0 -10.2 2.9 12.Kerala -2.1 7.9 7.5 -5.9 -7. 11.9 -7.6 

 12.Merala
 2.1
 7.5
 7.5
 5.5
 7.6

 13.Madhya Pr.
 12.1
 4.1
 7.5
 6.9
 -1.9

 14.Chattisgarh
 41.0
 0.0
 -25.6
 -7.2
 4.4

 15.Maharashtra
 12.8
 -7.4
 10.0
 -14.9
 0.1

 16.Manipur
 2.7
 11.7
 17.8
 -9.1
 17.2

0.1 

 17.Meghalaya
 -12.3
 -6.7
 14.2
 10.1
 4.3

 18.Mizoram

 19.Nagaland
 2.4
 -59.2
 -51.7
 12.2
 18.3

20.0rissa 2.6 18.7 14.6 -11.3 -10.9 21.Punjab 4.6 6.5 5.9 4.8 -2.9 
 22.Rajasthan
 24.3
 -4.5
 27.5
 -10.4
 3.3

 23.Sikkim
 0.4
 1.1
 2.3
 1.3
 1.3

 24.Tamil
 Nadu
 -1.4
 -3.2
 9.9
 8.7
 -8.4

 24.Tamil Nadu
 -1.4
 -3.2
 9.9
 8.7
 -8.4

 25.Tripura
 2.6
 -21.1
 22.1
 96.6
 -23.9

 26.Uttar Pradesh
 -4.2
 -2.5
 0.6
 -2.3
 1.5

 27.Uttaranchal
 -16.2
 -26.0
 -2.2
 47.7
 -9

 28.West Bengal
 8.2
 5.5
 7.3
 -0.1
 3.4

 29.A & N islands
 3.4
 -37.9
 1.0
 -50.9
 5.8

 30.Chandigarh
 10.0
 3.1
 3.8
 -1.1
 1.5

 31.Delhi
 12.7
 6.3
 4.4
 9.1
 7.2

-9.1 5.8 32.Pondicherry 59.8 5.5 -4.2 26.4 8.1

Source: CSO